

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Unregistered Original Application

Jabalpur, this the 9th day of August, 2004

Hon'ble Shri M.P. Singh, Vice Chairman

Gyan Prakash, Per. No. 900150, Group B
Gazetted, S/o. Late B.L. Khare, aged about
57 years, Present resident of Plot No. 68,
Ashok Nagar, Achartal, Jabalpur - 482004,
Employed as Junior Works Manager (Group B
Gazetted Officer), Ordnance Factory, Medak,
Yeddumailaram, Andhra Pradesh. Applicant

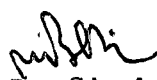
(Applicant in person)

V e r s u s

1. Union of India, represented by
the Secretary, Ministry of Defence,
South Block, New Delhi - 110001.
2. Director General Ordnance Factories,
10-A, Saheed K. Bose Road,
Kolkatta - 700 001.
3. The General Manager,
Ordnance Factory Project Medak,
Yeddumailaram-502205. Respondents

O R D E R (Oral)

The applicant appeared in person and sought
permission to withdraw this Original Application. He
is permitted to withdraw the same. Accordingly, the
Original Application is dismissed as withdrawn.


(M.P. Singh)
Vice Chairman

"SA"


पूरांकन से ओ/व्या.....जबलपुर, दि.....

प तिलिपि अने विल:-

- (1) सचिव, उच्च न्यायालय का कार्यालय, जबलपुर
- (2) आवेदक श्री/श्रीमती/श्री.....के काउंसल
- (3) प्रत्यक्षी श्री/श्रीमती/श्री.....के काउंसल
- (4) चंयपल, खे.प्र.अ., जबलपुर न्यायालय
सूचना एवं आवश्यक कार्यवाही हेतु

रजिस्ट्रार

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